

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 251 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

NARAYAN RAM

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr. S. Mukherjee, counsel

Heard on : 29.4.98

Order on : 29.4.98

O R D E R

S.N. Mallick, VC

None appears for the applicant today when the matter was called for admission hearing. The record shows that none appeared for the applicant on several previous occasions. Mr. S. Mukherjee, counsel appears for the respondents. The application is dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN